

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1210

ANSWERED ON:05.03.2013

MERCY PETITIONS

Biju Shri P. K.;Sampath Shri Anirudhan;Scindia Smt. Yashodhara Raje

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the details of pending mercy petitions with the Government; and
- (b) the details of mercy petitions disposed off by the Government during the last one year and the current year?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

- (a): 10 mercy petition cases are pending for consideration of the Government under Article 72 of the Constitution of India.
- (b): 15 mercy petition cases have been decided from January 2012 onwards under Article 72 of the Constitution of India.